

status and participation in sports, sexual harassment, political and economic factors in sports, etc.; and

(d) if so, whether Government plans to conduct such studies in the near future?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) Only two complaints of ragging have been reported from Physical Education Students of Laxmibai National College of Physical Education, Thiruvananthapuram, Kerala during the last 3 years. The complaints were referred to the local police and the accused were suspended. No other complaint alleging ragging has been received from any of the SAI Centres.

(b) Sports Psychologists/Counselors are available at various SAI Regional Centres. They are either on rolls of SAI or have been engaged on contract or fortnightly visit basis. Orders have been issued to all SAI Regional Centres to ensure that Psychologists/Counselors are engaged to counsel young athletes, specially at Centres having girl trainees. In most of the STCs, part time Yoga instructors have been engaged for holistic development and emotional well-being of SAI trainees.

(c) and (d) Workshops are held periodically on gender sensitization and sexual harassment. While SAI has not conducted any study on this issue, there is an overall awareness on such issues amongst staff/ coaches and trainees of SAI. There are sexual harassment redressal cells in all SAI Regional Centres which promptly respond to any allegation of sexual harassment. A Committee was set up comprising of Shri P. Gopichand and Ms. Ashwini Nachappa who have submitted a report in this regard to this Ministry.

Programmes for youth development

†2872. SHRI MAHENDRA SINGH MAHRA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of programmes being implemented for promotion of youth development in the country;

(b) whether fund is being provided to the States for encouragement and development of youth;

(c) if so, the details of funds provided under these heads to the States in the year 2014, 2015 and 2016; and

(d) whether the Ministry would provide more funds to the new, hilly and backward States for development of youth?

† Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) The following programmes are being implemented for promotion of youth development in the country:-

Sl. No.	Name of the Scheme
1.	Nehru Yuva Kendra Sangathan (NYKS)
2.	National Service Scheme (NSS)
3.	National Youth Corps (NYC)
4.	National Programme for Youth and Adolescent Development (NPYAD)
5.	Rajiv Gandhi National Institute of Youth Development (RGNIYD)
6.	International Co-operation Including Commonwealth Youth Programme (CYP)
7.	Promotion of Scouts and Guiding
8.	Youth Hostel (YH)
9.	National Young Leaders Programme (NYLP)
10.	Sports Authority of India (SAI)
11.	Laxmibai National Institute of Physical Education, Gwalior (LNIPE)
12.	Special Cash Awards to Medal Winners in International Sports Events Including Rajiv Gandhi Khel Ratna Award
13.	Pension to Meritorious Sportspersons
14.	Assistance to National Sports Federations (NSFs)
15.	Human Resource Development in Sports
16.	National Sports Development Fund
17.	Urban Sports Infrastructure Scheme (USIS)
18.	Anti-Doping Activities [National Anti Doping Agency (NADA); National Dope Testing Laboratory (NDTL); Scheme for Contribution to World Anti Doping Agency (WADA)]
19.	Promotion of Sports Among Disabled
20.	SAI Stadia Renovation
21.	National Institute of Sports Science and Sports Medicine
22.	National Institute of Sports Coaching
23.	National Physical Fitness Programme Resource Centre at LNIPE, Gwalior

Sl. No.	Name of the Scheme
24.	Scheme for Identification and Nurturing of Sporting Talent in the Country (INSTALL)
25.	Enhancement of Sports Facility at J&K
26.	Sports University in North-East
27.	National Sports Talent Search System Programme
28.	Rajiv Gandhi Khel Abhiyan (RGKA)

(b) to (d) Funds are being provided for implementation of the above programmes all over the country. The programmes for encouragement and development of youth are open for youth across the country including new, hilly and backward States. The programmes are implemented through various implementing agencies. Out of the above programmes, National Service Scheme (NSS) and Rajiv Gandhi Khel Abhiyan (RGKA) are Centrally Sponsored Schemes, under which funds are placed with State Governments. RGKA was introduced by restructuring the erstwhile Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) Scheme and the same is being implemented since 2014-15. The details of the funds released under NSS and PYKKA/RGKA to States/UTs are given in Statement-I and II respectively (*See* below). In addition, funds are also released to State Governments under some components of National Programme for Youth and Adolescent Development (NPYAD), the details of which are given in Statement-III.

Statement-I

Grants released to States/UTs under NSS programmes

Sl. No.	Name of the State/UT	Grants Released (in ₹)		
		2013-14	2014-15	2015-16
1	2	3	4	5
1.	Andaman and Nicobar Islands	347700	—	—
2.	Andhra Pradesh	53914431	49333909	47073962
3.	Arunachal Pradesh	3206250	3206250	3462750
4.	Assam	11906046	11831063	—
5.	Bihar	—	8725457	—
6.	Chandigarh	3161125	3107959	5283067
7.	Chhattisgarh	17379554	23191875	23191575

1	2	3	4	5
8.	Dadra and Nagar Haveli	252700	410310	470250
9.	Daman and Diu	356250	621637	621637
10.	Delhi	7861583	525000	53,70,900
11.	Goa	4848682	—	—
12.	Gujarat	26667720	40162344	43366313
13.	Haryana	17410920	—	—
14.	Himachal Pradesh	3228631	22923689	23501314
15.	Jammu and Kashmir	6898564	—	—
16.	Jharkhand	8446497	5300780	—
17.	Karnataka	43637909	54035561	86342615
18.	Kerala	28651137	44239125	44175074
19.	Lakshadweep	356250	456758	—
20.	Madhya Pradesh	21818761	42522431	36932362
21.	Maharashtra	60738373	115052752	94854216
22.	Manipur	5121023	5258250	—
23.	Meghalaya	9486802	9426375	9426375
24.	Mizoram	8229375	7406438	7598813
25.	Nagaland	2261689	2340563	—
26.	Odisha	16392916	26658188	—
27.	Puducherry	3319182	2833362	2858026
28.	Punjab	24837751	—	36035694
29.	Rajasthan	29091976	47263375	—
30.	Sikkim	4145382	4181063	—
31.	Tamil Nadu	61269259	—	94576135
32.	Telangana**	—	33241688	32741915
33.	Tripura	8249681	8208000	—
34.	Uttar Pradesh	73066876	65748922	54900650
35.	Uttarakhand	19915088	12362155	—
36.	West Bengal	15515727	25236750	25236750

*** The state of Telangana came into existence on 2nd June 2014.

Statement-II

*Details of funds released under PYKKA during 2013-14 and
under RGKA during 2014-15 and 2015-16*

(In ₹)

Sl. No.	Name of the State/UT	2013-14	2014-15	2015-16 Released upto 30.11.2015
1.	Andhra Pradesh	72700000	30561024	27450000
2.	Arunachal Pradesh	---	6800000	---
3.	Assam	---	12700000	---
4.	Gujarat	---	58370000	---
5.	Haryana	51500000	30522318	---
6.	Himachal Pradesh	38200000	17960000	7242949
7.	Jammu and Kashmir	---	11324700	---
8.	Jharkhand	---	2550000	---
9.	Karnataka	130600000	59056993	---
10.	Kerala	---	41669356	---
11.	Madhya Pradesh	372000000	88495641	---
12.	Maharashtra	---	51836656	---
13.	Manipur	---	14180470	4710000
14.	Meghalaya	5500000	9888875	---
15.	Mizoram	49100000	13325383	1774950
16.	Nagaland	60000000	---	---
17.	Odisha	78000000	46960000	39012926
18.	Punjab	15800000	34880000	11182664
19.	Rajasthan	---	---	18487500
20.	Sikkim	7900000	6060000	---
21.	Tamil Nadu	154700000	---	3526000
22.	Tripura	52100000	14456304	---
23.	Uttar Pradesh	60700000	132475574	---
24.	Uttarakhand	240400000	16978503	---
25.	West Bengal	---	51095703	---
26.	Telangana	---	76000000	---

Statement-III

Details of funds released to States/UTs under some components of National Programme for Youth and Adolescent Development (NPYAD during 2013-14, 2014-15 and 2015-16.

(In ₹)

Sl. No.	Name of the State/UT	Funds released			Remarks
		2013-14	2014-15	2015-16	
1.	Jharkhand	468750	---	---	For conducting Adventure Programmes
2.	Punjab	17500000	---	---	For organizing National Youth Festival
3.	Assam	---	54000000	---	
4.	Chhattisgarh	---	----	20000000	

Identification of talent in sports

2873. SHRI ANUBHAV MOHANTY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether there is any provision to identify and pick up talent in sports activities;

(b) if so, the details of talented youth picked up from the State of Odisha;

(c) how many of such youth from the tribal area of Odisha have been picked up; and

(d) the details of such talented tribal youth who have been picked up?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) The Ministry of Youth Affairs and Sports has formulated the National Sports Talent Search Scheme (NSTSS) through which talented sportspersons, including those from rural areas of the country, will be identified and nurtured so as to enable them to participate in National and International Sports events, win medals and bring laurels to the country. The guidelines for implementation of the scheme have been issued to all States/UTs on 20.02.2015.

In addition, the SAI also conducts sports talent identification through its various sports promotional schemes. The sports promotional schemes implemented by SAI envisage identification of sports talent from among the youth in the age group of 8-25 years in 27 sports disciplines through its 10 Regional Centres and 02